

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 101

CA(CAA)/6/Chd/Hry/2024
(1st Motion)

IN THE MATTER OF

Pine Labs Private Limited

...

Petitioner Company

Under Section: 230-232, 234, CA 2013

Order delivered on 03.05.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 17.05.2024, Higher on Board.

Sd/-
Court Officer